HIGH COURT OF ORISSA, CUTTACK

Notice No. OHC-COMP-ECP-0006-2023-2759, Dated 19-02-2024

NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice No- OHC-COMP-ECP-0006-2023-760, Dated 12-01-2024 for supply, installation and maintenance of 36 numbers of Porta cabins for establishment of e-Sewa Kendra in 36 Subordinate Court Complexes across the State under Phase-III of e-Courts, it is hereby notified that M/s Epsilon Enterprise, Gujarat has quoted the lowest price and is declared to be successful bidder with respect to aforementioned tender.

Necessary follow up measures to be taken by the successful bidder after receiving work order through e-mail.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order

Registrar (Judicial)